

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**C.P. No. 30/59/14**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017**

**NAME OF THE COMPANY:** Mr. M.A. Penjwani Vs. Alfa Impex Pvt. Ltd. & Ors

**SECTION OF THE COMPANIES ACT:** 59

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s) : Mr. Pradeep Kumar, Advocate

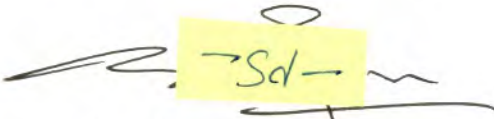
For the Respondents No.1&5: Dr. U.K. Chaudhary, Sr. Advocate  
Mr. Krishnendu Datta, Advocate  
Mr. Vikas Goel, Advocate  
Mr. Abhishek Kumar, Advocate  
Mr. Arushi Gupta, Advocate  
Mr. Himanshu Vij, Advocate

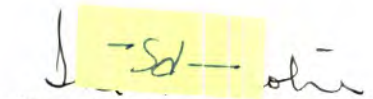
**ORDER**

Additional Affidavit has also been filed by the Respondent.

Request for adjournment is being made on behalf of the Petitioner on grounds that the Counsel is busy before the Hon'ble High Court.

To come up on 6<sup>th</sup> November, 2017.

  
**(S. K. Mohapatra)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**

(Lekh Raj Singh)